

Dt. 03.02.2014

**Hon'ble Mr. Shashi Prakash, A.M
Hon'ble Dr. Murtaza Ali, JM.**

List revised. None present for the applicant.

Shri Anil Kumar proxy for Shri P. Mathur, counsel for respondents submitted that the applicant's counsel has filed revised substitution application alongwith recall application for recalling the order dated 25.07.2012.

We have gone through both M.As and find no sufficient reason to recall the order dated 25.07.2012. Counsel for the applicant also not present to press the aforesaid MAs. Accordingly both MAs are rejected.

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JM

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AM

Anand....